

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

IA 833 of 2020 in CP(IB) 463 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2021

Name of the Company: Jitendra Kumar Jain RP For Morakhia Copper &  
Alloys Pvt Ltd  
V/s  
Shrenik Ashokkumar Morakhia & Ors

Section: 66,67,68,69,70,71 & 235A IBC & 128,129,140,143(2),147(5),213,447 & 448  
of Co.Act,2013

**ORDER**

Learned Counsel Mr. Aditya Pandya appeared. Learned Resolution Professional Mr. Jitendra Kumar Jain appeared. Learned Counsel Mr. Vishal Dave appeared. Learned Counsel Mr. Yuvraj Thakore appeared. Learned Counsel for Resolution Professional appeared.

We direct parties to complete the pleadings by exchanging inter-say within one weeks.

Matter to appear for further consideration on 19.07.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 1<sup>st</sup> day of June, 2021

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)